

Tamil Nadu Rosewood Trees (Conservation) Act, 2010

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An Act to amend the Tamil Nadu Rosewood Trees (Conservation) Act, 1994. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixtieth Year of the Republic of India as follows:-

- 1. Received the Assent of the Governor of Tamil Nadu on February 2, 2010 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.38, page 1, dated February 12, 2010.

1. Short Title And Commencement :-

(1) This Act may be called the Tamil Nadu Rosewood Trees (Conservation) Amendment Act, 2010.

(2) It shall come into force at once.

2. Amendment Of Section 1 :-

In sub-section (3) of Section 1 of the Tamil Nadu Rosewood Trees (Conservation) Act, 1994 (Tamil Nadu Act 1 of 1995), for the expression "fifteen years", the expression "thirty years", shall be substituted.